

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Energy Efficiency Services Limited (EESL), a Joint Venture company of 4 Public Sector Undertakings (PSUs) viz. National Thermal Power Corporation (NTPC), Power Grid Corporation of India Limited (PGCIL), Rural Electrification Corporation Limited (REC) and Power Finance Corporation Limited (PFC) of Ministry of Power is implementing Domestic Efficient Lighting Programme (DELP) where 77 crore incandescent bulbs in the country will be replaced by high quality LED bulbs which will be provided to the domestic consumers. 94.11 lakh LED bulbs in 20 cities of Andhra Pradesh, Puducherry, Maharashtra, Rajasthan, U.P. and Delhi have been distributed to domestic consumers.

(c) No, Sir.

(d) The programme is being implemented in rural areas also.

T&D losses

2321. SHRI AHMED PATEL: Will the Minister of POWER be pleased to state:

(a) the revenue losses incurred in the transmission and distribution (T&D) of power during each of the last three years and the current year, State-wise;

(b) the steps taken to check the said losses; and

(c) the total accumulated losses of power companies, State-wise and PSU-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) T&D losses as a measure of grid losses were replaced with AT&C losses for better clarity. T&D losses together with loss in revenue collection give us Aggregate Technical and Commercial (AT&C) losses. The details indicating the percentage of AT&C losses from 2011-12 to 2013-14 in various States is given in the Statement-I (*See* below). Audited details for 2014-15 are not yet available from the States.

(b) The responsibility of reduction of AT&C losses in the Distribution network is primarily with the Discoms and power departments/utilities. However, to facilitate the reduction of AT&C losses and to improve power distribution system, the Government has launched various programmes/schemes *i.e.* DDUGJY, IPDS, FRP, NEF etc. Details of the schemes are given in the Statement-II (*See* below).

(c) The accumulated losses as per balance sheet for utilities selling directly to consumers as on 31st March, 2014 is ₹ 3,18,345 crore. Utility-wise and State-wise details are given in the Statement-III.

Statement-I*Percentage of AT&C losses*

Region	State	Utility	2011-12	2012-13	2013-14	
Eastern	Bihar	BSEB	59.24	59.40		
		NBPDCL		50.85	41.93	
		SBPDCL		45.77	48.70	
		Bihar Total	59.24	54.64	46.33	
	Jharkhand	JSEB	42.76	47.49	42.17	
		Jharkhand Total	42.76	47.49	42.17	
	Odisha	CESU		46.15	43.43	38.48
				39.54	39.61	36.47
				52.60	49.36	41.18
				43.46	41.87	41.24
		Odisha Total	44.66	42.88	39.19	
	Sikkim	Sikkim PD	58.32	53.51	71.23	
		Sikkim Total	58.32	53.51	71.23	
	West Bengal	WBSEDCL	32.90	34.43	32.05	
		West Bengal Total	32.90	34.43	32.05	
TOTAL			41.80	42.04	38.02	
North Eastern	Arunachal Pradesh	Arunachal PD	65.55	60.26	68.20	
		Arunachal Pradesh Total	65.55	60.26	68.20	
	Assam	APDCL	29.47	31.85	30.25	
		Assam Total	29.47	31.85	30.25	
	Manipur	Manipur PD	44.80	85.49	43.55	
		Manipur Total	44.80	85.49	43.55	
	Meghalaya	MeECL	45.33			
		MePDCL		36.25	35.38	
		Meghalaya Total	45.33	36.25	35.38	
	Mizoram	Mizoram PD	36.59	27.55	32.53	

Region	State	Utility	2011-12	2012-13	2013-14
	Mizoram	Total	36.59	27.55	32.53
	Nagaland	Nagaland PD	22.85	75.30	38.37
	Nagaland	Total	22.85	75.30	38.37
	Tripura	TSECL	33.76	24.86	27.81
	Tripura	Total	33.76	24.86	27.81
TOTAL			35.22	38.31	33.94
Northern	Delhi	BSES Rajdhani	16.65	15.16	16.19
		BSES Yamuna	25.54	17.94	15.51
		TPDDL	15.67	13.12	9.75
		Delhi Total	18.56	15.22	14.09
	Haryana	DHBVNL	27.53	28.31	30.89
		UHBVNL	29.06	36.97	38.61
	Haryana	Total	28.27	32.55	34.33
	Himachal Pradesh	HPSEB Ltd.	18.04	11.90	15.13
	Himachal Pradesh	Total	18.04	11.90	15.13
	Jammu and Kashmir	J&K PDD	71.16	60.87	49.14
	Jammu and Kashmir	Total	71.16	60.87	49.14
	Punjab	PSPCL	18.96	17.52	17.91
	Punjab	Total	18.96	17.52	17.91
	Rajasthan	AVVNL	28.12	19.90	22.04
		JDVVNL	23.83	18.97	25.69
		JVVNL	23.18	20.91	31.08
	Rajasthan	Total	24.81	20.00	26.76
	Uttar Pradesh	DVVN	40.50	45.69	36.47
		KESCO	30.48	37.61	34.29
		MVVN	44.42	45.83	14.32
Pash VVN		35.95	33.39	23.49	
Poorv VVN		52.37	52.37	20.09	

Region	State	Utility	2011-12	2012-13	2013-14
	Uttar Pradesh	Total	41.95	42.85	24.65
	Uttarakhand	Ut PCL	25.84	23.18	19.01
	Uttarakhand	Total	25.84	23.18	19.01
TOTAL			30.34	28.89	24.86
Southern	Andhra Pradesh	APCPDCL	17.77	15.64	17.54
		APEPDCL	10.53	10.15	6.57
		APNPDCL	17.26	13.09	20.80
		APSPDCL	12.19	12.74	11.77
	Andhra Pradesh	Total	15.27	13.70	14.77
	Karnataka	BESCOM	22.57	20.45	18.93
		CHESCOM	28.99	30.42	33.92
		GESCOM	23.96	18.28	30.45
		HESCOM	23.62	20.44	20.42
		MESCOM	17.94	14.57	14.83
	Karnataka	Total	23.29	20.78	22.02
	Kerala	KSEB	12.17	12.32	11.45
		KSEBL			22.78
	Kerala	Total	12.17	12.32	16.38
	Puducherry	Puducherry PD	18.91	9.13	16.18
	Puducherry	Total	18.91	9.13	16.18
Tamil Nadu	TANGEDCO	21.70	20.71	22.35	
Tamil Nadu	Total	21.70	20.71	22.35	
TOTAL			18.89	17.40	19.08
Western	Chhattisgarh	CSPDCL	29.05	25.12	23.17
	Chhattisgarh	Total	29.05	25.12	23.17
	Goa	Goa PD	15.12	14.14	10.72
	Goa	Total	15.12	14.14	10.72
	Gujarat	DGVCL	13.14	10.40	10.83
		MGVCL	14.40	14.94	14.77
PGVCL		28.03	30.41	24.12	

Region	State	Utility	2011-12	2012-13	2013-14
		UGVCL	14.01	14.37	9.10
	Gujarat Total		19.26	19.87	15.93
	Madhya Pradesh	MP Madhya Kshetra VVCL	45.85	29.97	29.60
		MP Paschim Kshetra VVCL	34.43	28.16	21.15
		MP Purv Kshetra VVCL	34.94	36.40	34.83
	Madhya Pradesh Total		38.26	31.15	28.03
	Maharashtra	MSEDCL	21.63	21.95	14.39
	Maharashtra Total		21.63	21.95	14.39
TOTAL			24.81	23.36	18.37
GRAND TOTAL			26.63	25.45	22.70

Statement-II

Various programmes/schemes launched by Government of India to improve power distribution system

Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY): The Government has approved the Scheme of "Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY)" with following components:

- (i) to separate agriculture and non-agriculture feeders facilitating judicious supply of electricity to agricultural and non-agricultural consumers in rural areas; and
- (ii) Strengthening and augmentation of sub transmission and distribution infrastructure in rural areas, including metering of distribution transformers/feeders/consumers.

The ongoing scheme of RGGVY in Twelfth and Thirteenth Plans is subsumed in DDUGJY as a distinct component for rural electrification, for which Government has already approved to carry forward the balance amount of RGGVY to DDUGJY.

Integrated Power Development Scheme (IPDS): The Government has approved the Integrated Power Development Scheme (IPDS) with the objectives of:

- (i) Strengthening of sub-transmission and distribution network in the urban areas;
- (ii) Metering of distribution transformers/feeders/consumers in the urban areas.
- (iii) IT enablement of distribution sector and strengthening of distribution network as per CCEA approval dated 21.06.2013 for completion of targets laid down under Restructured Accelerated Power Development and Reforms Programme (RAPDRP), which is now subsumed under IPDS, for Twelfth and Thirteenth Plans by carrying forward the approved outlay for RAPDRP to IPDS.

The scheme will help in reduction in AT&C losses, establishment of IT enabled energy accounting/auditing system, improvement in billed energy based on metered consumption and improvement in collection efficiency.

The Financial Restructuring Plan (FRP): The Financial Restructuring Plan (FRP) of State owned Discoms was approved and notified by the Central Government in October 2012, to enable financial turnaround of State Discoms. The Scheme for Financial Restructuring of State Owned Discoms was formulated and approved by the Government keeping in view the declining operational performance and financial health of State Discoms and to ensure their long term viability, which have accumulated huge losses and unsustainable debt. The scheme contains measures to be taken by the State Discoms and State Government for achieving financial turnaround by restructuring their debt with support through a Transitional Finance Mechanism by Central Government. Under FRP, the amount considered eligible under the scheme is ₹ 1,19,000 crs. approximately. Bonds worth ₹ 56,908 cr. approximately have been issued and Short Term Loan (STL) amounting to ₹ 51,204 Cr. approximately have been restructured by the lenders.

National Electricity Fund (NEF): Government of India launched the National Electricity Fund (Interest Subsidy Scheme) in July 2012 to provide Interest Subsidy on loans raised by both public and private distribution companies (DISCOMS), for capital works sanctioned by financial institutions to improve the infrastructure in distribution sector during the financial year 2012-13 and 2013-14. Under National Electricity Fund, interest subsidy aggregating to ₹ 8,466 cr. spread over 14 years is available. Projects sanctioned are worth ₹ 26,000 cr. approximately. The preconditions for eligibility are linked to reform measures taken by the States and the amount of Interest Subsidy is linked to the progress achieved in reforms linked parameters.

Statement-III*Accumulated losses for utilities selling directly to consumers*

Region	State	Utility	2011-12	2012-13	2013-14	
Eastern	Bihar	BSEB	-8,521			
		NBPDCL		-640	-714	
		SBPDCL		-1,142	-1,410	
		Bihar Total	-8,521	-1,782	-2,125	
		Jharkhand	JSEB	-9,290	-11,958	-13,468
		Jharkhand Total	-9,290	-11,958	-13,468	
		West Bengal	WBSEDCL	-212	-161	-126
		West Bengal Total		-212	-161	-126
		Odisha	NESCO	-826	-906	-955
			SESCO	-766	-802	-815
			WESCO	-581	-716	-805
			CESU	-1,543	-1,859	-2,058
		Odisha Total		-3,717	-4,283	-4,633
	TOTAL			-21,740	-18,183	-20,352
North Eastern	Arunachal Pradesh	Arunachal PD	-1,355	-1,610	-2,038	
		Arunachal Pradesh Total	-1,355	-1,610	-2,038	
	Assam	APDCL	-1,461	-1,880	-2,408	
		Assam Total	-1,461	-1,880	-2,408	
	Manipur	Manipur PD	-1,760	-2,075	-2,269	
		Manipur Total	-1,760	-2,075	-2,269	
	Meghalaya	MeECL	-320			
		MePDCL		-468	-573	
		Meghalaya Total	-320	-468	-573	
	Mizoram	Mizoram PD	-844	-1,044	-1,236	
		Mizoram Total	-844	-1,044	-1,236	
	Nagaland	Nagaland PD	-1,149	-1,361	-1,552	
		Nagaland Total	-1,149	-1,361	-1,552	

Region	State	Utility	2011-12	2012-13	2013-14
	Tripura	TSECL	-517	-683	-753
	Tripura Total		-517	-683	-753
TOTAL			-7,405	-9,120	-10,829
Northern	Delhi	BSES	203	247	255
		Rajdhani			
		BSES Yamuna	194	219	231
		TPDDL	1,272	1,581	1,757
	Delhi Total		1,668	2,048	2,242
	Haryana	DHBVNL	-7,286	-8,638	-10,286
		UHBVNL	-12,424	-14,720	-13,894
	Haryana Total		-19,709	-23,358	-24,180
	Himachal Pradesh	HPSEB Ltd.	-1,398	-1,739	-1,813
	Himachal Pradesh Total		-1,398	-1,739	-1,813
	Jammu and Kashmir	J&K PDD	-16,767	-19,896	-22,284
	Jammu and Kashmir Total		-16,767	-19,896	-22,284
	Punjab	PSPCL	-2,177	-1,916	-1,660
	Punjab Total		-2,177	-1,916	-1,660
	Rajasthan	AVVNL	-14,503	-18,408	-23,251
		JDVVNL	-13,006	-17,291	-22,590
		JVVNL	-13,432	-17,593	-23,097
	Rajasthan Total		-40,941	-53,293	-68,938
	Uttar Pradesh	DVVN	-10,298	-13,662	-19,183
		KESCO	-2,102	-2,647	-3,321
		MVVN	-6,437	-8,470	-11,733
		Pash VVN	-6,280	-7,583	-10,754
Poorv VVN		-8,483	-11,016	-15,110	
Uttar Pradesh Total		-33,600	-43,378	-60,102	
Uttarakhand	Ut PCL	-2,003	-2,019	-1,695	
Uttarakhand Total		-2,003	-2,019	-1,695	
TOTAL			-1,14,928	-1,43,552	-1,78,430

Region	State	Utility	2011-12	2012-13	2013-14	
Southern	Andhra Pradesh	APCPDCL	-111	-7,830	-8,641	
		APEPDCL	122	-1,559	-1,694	
		APNPDCL	-13	-3,512	-3,545	
		APSPDCL	147	-4,528	-4,931	
	Andhra Pradesh Total			146	-17,429	-18,812
	Karnataka	BESCOM	-233	-665	-589	
		CHESCOM	-397	-667	-682	
		GESCOM	-160	-331	-311	
		HESCOM	-684	-643	-1,220	
		MESCOM	59	71	72	
	Karnataka Total			-1,415	-2,235	-2,731
	Kerala	KSEB	1,968	2,208		
		KSEBL			-33	
	Kerala Total			1,968	2,208	-33
	Puducherry	Puducherry PD	-77	-385	-445	
	Puducherry Total			-77	-385	-445
	Tamil Nadu	TANGEDCO	-26,801	-38,480	-52,466	
Tamil Nadu Total			-26,801	-38,480	-52,466	
TOTAL			-26,180	-56,321	-74,486	
Western	Chhattisgarh	CSPDCL	-2,889	-3,387	-4,017	
	Chhattisgarh Total			-2,889	-3,387	-4,017
	Goa	Goa PD	657	372	368	
	Goa Total			657	372	368
	Gujarat	DGVCL	196	221	273	
		MGVCL	119	140	159	
		PGVCL	63	73	84	
		UGVCL	35	49	63	
	Gujarat Total			413	483	579
	Madhya Pradesh	MP Madhya Kshetra VVCL	-4,408	-6,001	-8,673	

Region	State	Utility	2011-12	2012-13	2013-14
		MP Paschim Kshetra VVCL	-4,498	-5,923	-7,734
		MP Purv Kshetra VVCL	-5,505	-6,937	-8,824
	Madhya Pradesh Total		-14,411	-18,861	-25,231
	Maharashtra	MSEDCL	-4,649	-5,584	-5,947
	Maharashtra Total		-4,649	-5,584	-5,947
TOTAL			-20,880	-26,977	-34,249
GRAND TOTAL			-1,91,132	-2,54,153	-3,18,345

Source: PFC

Outstandings of State Electricity Boards

2322. SHRI V. P. SINGH BADNORE: Will the Minister of POWER be pleased to state:

(a) what are the outstandings of various SEBs in the country and to whom along with the details regarding power purchase outstandings; and

(b) what are the reasons for the outstandings and how are they going to be contained along with the details of various bailout packages?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) The "Outstanding dues of various State power utilities in the country" towards PSUs as on 30th June, 2015 is ₹ 20336.72 crore. Details are given in the Statement (*See* below).

(b) Broadly, the reasons for outstanding dues of SEBs are due to:

- High AT&C losses affecting the financial health of State Electricity Boards in a distressed state;
- The high losses affect revenue, which have resulted in lack of funds for repayment of loan, payment of creditors for power purchase, interest charges etc.; and
- The fallout of the poor financial status of the SEBs is that, it has become increasingly difficult for the Discoms to service their debts.